

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.86713-86743/Bail Power/Gaz/2022 Dated 17.11.2022 & in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent application pertaining to the Police Station/ Investigating Agencies of Central District/Sessions Division of Delhi as mentioned against their respective names, with effect from 08.02.2023, till further orders :-

S. No	Addl. Sessions Judge	Name of Police Stations & Investigating Agencies	1 <sup>st</sup> Link Addl. Sessions Judge	2 <sup>nd</sup> Link Addl. Sessions Judge
1	Sh. Sushil Anuj Tyagi Addl. Sessions Judge-04 (Central)	Hazrat Nizamuddin Rly. Station, RMD, RPF, NDRS, Darya Ganj, Hauz Qazi, I.P. Estate, Sani Rohilla, Sarai Rohilla (Railway), Kamia Market, Lahori Gate, Karol Bagh, Rajinder Nagar, Pasad Nagar, Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station, Cyber Police Station	Sh. Vikrant Vaid Special Judge (Electricity Court)-02 (Central)	Sh. Sanjeev Kumar-II Special Judge (NDPS)-02 (Central)
2	Sh. Vikrant Vaid Special Judge (Electricity Court)-02 (Central)	Pahar Ganj, Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid, Kotwali, Sader Bazar, Kashmere Gate, Kashmere Gate Metro Station IPR, E.O.W., CBI (Other than PC Act), CAV Cell, Official Secrets Act 1923, Wild Life Protection Act 1972, Special Acts, Enforcement Directorate.	Sh. Sanjeev Kumar-II Special Judge (NDPS)-02 (Central)	Sh. Sushil Anuj Tyagi Addl. Sessions Judge-04 (Central)
3	Sh. Sanjeev Kumar-II Special Judge (NDPS)-02 (Central)	Pratap Nagar (Gulebi Bagh), Civil Lines, Roop Nagar, Timespur, Burari, Subzi Mandi, Bara Hindu Rao, Maurice Nagar, Crime Branch of Central Police District, Wazirabad.	Sh. Sushil Anuj Tyagi Addl. Sessions Judge-04 (Central)	Sh. Vikrant Vaid Special Judge (Electricity Court)-02 (Central)

*Girish Kathpalia*  
07.2.2023

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs)  
Delhi

No. 229 / 1134 - 11934 /Bail Power/Gaz/2023

Dated 07 FEB 2023

Sub-Bail Roster.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Sh. Vinay Singhal, ASJ (Electricity Court)-01, Central District, Tis Hazari Court, Delhi.
4. Sh. Dheeraj Mor, ASJ-02, Central District, Tis Hazari Court, Delhi.
5. Sh. Atul Krishna Aggarwal, ASJ, Spl. FTC-02, Central District, Tis Hazari Court, Delhi.
6. The AO(J), Filing Section, Admn. Branch (J&II), General Branch (Central) Facilitation Centre, Lock-up, Tis Hazari Courts, Delhi.
7. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
8. The Public Prosecutor, Delhi.
9. The Reader/ PS to the undersigned.
10. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
11. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
12. The R&I Branch (Central) for uploading on LAYERS.

*Girish Kathpalia*  
Principal District & Sessions Judge (HQs)  
Delhi

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